

[Shri Rishi Kumar]

an increase in the burden on the farmers have to be eliminated. So, I would request the honourable Minister to take this House into confidence about the approach that they are going to have. I know that he cannot announce the total policy now. But, Sir, he can indicate the approach of the Government, the thinking of the Government on the basis of the discussions held so far in regard to the prices, about the commitment to procure at least five million tonnes of foodgrains this year and also in regard to the reduction of the cost and the issue prices.

SHRI PARKASH SINGH BADAL: Sir, some of these questions are again with regard to the food policy on which I cannot say anything now. One thing that the honourable member has brought to my notice is about the procurement price and what the farmers get. I will certainly issue instructions that such malpractices, if any, should be checked and the States have been asked to ensure that all grains of fair and average quality are bought direct from the farmers and not from the traders or any other persons.

श्री उपसभापति : स्टेटमेंट, श्री अडवाणी ।

चौधरी चरण सिंह : श्री अडवाणी को मजबूरी के कारण बाहर जाना पड़ा, इसलिये मैं चाहता हूँ उनकी स्टेटमेंट बाद में ले ली जाए ।

श्री उपसभापति : इसको दो बजे ले लेंगे ।

**CLARIFICATION BY MINISTER
WITH REGARD TO THE REPORT
PUBLISHED IN THE 'STATESMAN'
UNDER THE CAPTION 'THE
RAJNARAIN INTERLUDE'**

**स्वास्थ्य और परिवार नियोजन मंत्री
(श्री राजनारायण) :** श्रीमन् ।

श्री नत्थी सिंह (राजस्थान) : चलिए आप नये रूप में तो आए ।

श्री राजनारायण : भूपेश गुप्त जी ने मेरे संबन्ध में बहुत गलत बातें कही हैं। मैं समझता था कि सदन में कुछ कहने के पूर्व यदि वह जानकारी प्राप्त कर लिये होते तो अच्छा था। सबसे अच्छे जज तो आप ही हैं क्योंकि उस अवसर पर आप मौजूद थे।

गृह मंत्री ((चौधरी चरण सिंह) : 'आप' से आप का क्या मतलब है ?

श्री राजनारायण : 'आप' शब्द सदन में बराबर चेयर के लिये कहा जाता है और सदस्यों के लिये सम्मानित सदस्य कहा जाता है ।

मुझे आश्चर्य है कि यहां पर एक ऐसी हल्की और ओछी, नीचे दर्जे की बात कह दी गई कि मलिक से प्याला ले लिया गया। इंडोनेशिया हमारा फ्रेंडली कन्ट्री है, मलिक हमारे अच्छे दोस्त हैं। मैं उनको खूब अच्छी तरह से जानता हूँ। पहली बात यह है कि जब केयरटेकर आया तो उसने हम से पूछा कि आप विदआउट शूगर लेंगे या शूगर के साथ ? मैंने कहा, हाँ, मैं बिना शूगर के लूंगा उसने बगैर शूगर वाली काफी बना दी। मैंने उससे कहा शूगर वाली काफी भी ले आओ मलिक साहब के लिये और वह शूगर वाली काफी भी ले आया। मैंने वह शूगर वाली काफी उनको दे दी और बिना शूगर वाली काफी खुद पी। यहां भूपेश गुप्त जी ने ऐसा रंग उलटा कि उन्होंने शीर्षासन किया और सिर कर दिया नीचे और पैर कर दिये ऊपर। अब सवाल यह है कि भूपेश गुप्त कोई मामूली आदमी नहीं हैं। भूपेश गुप्त अच्छे विद्वान हैं, पढ़े-लिखे हैं।

SHRI JAGJIT SINGH ANAND: (Punjab): Sir, on point of order Sir, the matter was raised in the House on the basis of a report that

appeared in "the Statesman" and nothing was coined in this House. I hope the honourable Minister has read the proceedings of the House. Why is it that he is misleading the House by saying that Mr. Bhupesh Gupta coined something in this House?

SHRI RAJNARAIN: I have the proceedings of the House with me and I have also got "the Statesman" here. Everything is with me.... (Interruptions).

SHRI BHUPESH GUPTA (West Bengal): Sir, I know that everything is there except his beard.

श्री कामेश्वर सिंह (बिहार) : मैं राजनारायण जी से अपील करूंगा कि हिन्दी में बोलें। हम लोगों की समझ में आ जायेगा।

श्री राजनारायण : मैं 8 तारीख के स्टेट्समैन को पढ़ रहा हूँ। उसको पढ़ कर आपको सुनाता हूँ। इससे सारी स्थिति साफ हो जाएगी।

श्री हर्षदेव मालवीय (उत्तर प्रदेश) : आप भाषण दे रहे हैं या अपना स्पष्टीकरण कर रहे हैं?

श्री राजनारायण : श्रीमन्, मैं स्पष्टीकरण कर रहा हूँ। जो अखबार में छपा है, उसी को पढ़ देता हूँ—

"It was unfamiliar territory and the bulldozer of Rae Bareilly left everyone bewildered. Mr. Raj Narain came to the opening of the meeting of the non-aligned nations coordinating bureau as did most of his Cabinet colleagues.

"But then the new Health Minister is so unlike everyone else—right from that green head-wrap to his aluminium staff. After the Prime Minister has opened the conference, Mr. Raj Narain like everyone else repairs to the lounge for the coffee break. Unlike the others he makes his entry with a bang—suc-

cessfully interceding on behalf of the TV and still cameramen kept out by security...."

यह बिल्कुल ठीक है क्योंकि अखबार वालों को और टी० वी० वालों को सेक्युरिटी वालों ने रोक दिया था। जब मैं वहाँ गया तो मैंने देखा कि इन लोगों को अन्दर जाने नहीं दिया गया है। मैं समझता हूँ कि अगर दरवाजा बन्द हो और हमें अन्दर जाने न दिया जाय तो यह एक प्रकार को इनसल्ट है। इसलिये मैंने कहा कि अखबार वालों के साथ-साथ मैं भी अन्दर जाऊंगा। फिर उन्होंने अखबार वालों को भी अन्दर जाने दिया। हमारे टी० वी० के लोग भी साथ-साथ गये। इसमें लिखा है कि—

"He starts moving around greeting people...." (Interruptions)

आप बैठ जाइये और चुप रहिये।

श्री हर्षदेव मालवीय : ये आपके ही चरणचिन्हों पर चल रहे हैं।

श्री राजनारायण : अगर हमारे चरणचिन्हों पर चलते तो हमारे साथ आ जाते और कृतार्थ हो गये होते। मैं फिर पढ़ रहा हूँ—

"He starts moving around, greeting people...."

(Interruptions).

"Then Mr. Raj Narain corners Mr. Adam Malik, Indonesian Foreign Minister, accompanied by his country's ambassador. Habitually an arm goes around Mr. Malik, Mr. Vajpayee, the External Affairs Minister, comes along. Mr. Raj Narain begins: 'Non-aligned' is wrong: why non? It should be creative, it should be positive...."

अगर मैं सबसे मिला हूँ तो इसमें मैंने कोई गलती नहीं की बल्कि हमने अपने राष्ट्रीय सम्मान और प्रतिष्ठा को बढ़ाया है।

SHRI JAGJIT SINGH ANAND:
Sir, on a point of order .. (Interruptions). He may have his own views. But as a Minister....

(Interruptions).

श्री राजनारायण : श्रीमन्, मेरा यह निश्चित मत है कि केवल "नान-एलायनमेन्ट" शब्द अपर्याप्त है। उस तरह से मैं जिस मत का हूँ उस मत को मैं ठीक तरीके से प्रकट करूँगा। . .

(Interruptions)

This is the Election manifesto of Janat Party....

(Interruptions)

श्री कामेश्वर सिंह : मैं यह जानना चाहता हूँ कि मंत्री महोदय हिन्दी में बोल रहे हैं या अंग्रेजी में बोल रहे हैं।

श्री हर्षदेव मालवीय : मैं यह कहना चाहता हूँ कि मंत्री महोदय को या तो हिन्दी में बोलना चाहिए या अंग्रेजी में बोलना चाहिए।

श्री राजनारायण : श्रीमन्, मेरा कहना यह है कि हिन्दी का पैट बड़ा व्यापक है। अंग्रेजी के प्रचलित शब्दों को हिन्दी पचा डालेंगे।

شری سید احمد ہاشمی (اُتر

پردیش) : ایک بات جاننا چاہوں گا

کون گورنمنٹ کے ممبروں کی الگ

الگ نیتی ہے یا ایک ہی نیتی ہے ؟

†[श्री सैयद अहमद हाशमी (उत्तर प्रदेश) : एक बात जानना चाहूँगा की क्या गवर्नमेंट के मम्बरों की अलग-अलग नीति है या एक ही नीति है ?]

† [] Devanagari translation.

श्री राजनारायण : एक ही है। मैं समझता हूँ कि मेरे मित्र सुन नहीं रहे हैं। कृपा करके यदि सुनने की तखलीफ उठावें तो उनका सारा भ्रम दूर हो जायेगा। यह इलेक्शन मैनीफेस्टो राजनारायण का नहीं है, यह इलेक्शन मैनीफेस्टो जनता पार्टी का है। इसी मैनीफेस्टो के आधार पर जनता पार्टी ने अपना चुनाव लड़ा। जनता पार्टी ने अपने इलेक्शन मैनीफेस्टो में....

SHRI JAGJIT SINGH ANAND:
The Prime Minister and the Foreign Minister were there in that Conference. You had no business....

(Interruptions)

SHRI BHUPESH GUPTA: I rise on a point of order.

(Interruptions)

SHRI MOHAMMAD YUNUS SALEEM (Andhra Pradesh): I want to make a submission.

श्री राजनारायण : अगर आप पौइंट आफ आर्डर की अनुमति देते हैं तो मैं बैठ जाता हूँ।

SHRI BHUPESH GUPTA: I am very glad that he has followed the example of yielding to the point of order. Sir, we are not concerned with the Janata Party manifesto. We are concerned with the policy of the Government of India which is now the Janata Government. Therefore, it is no use bringing in the manifesto. Do I understand that the policy of non-alignment that we have pursued has been abandoned and replaced by something said in some manifesto? We are dealing with Mr. Raj Narain not as the Janata Party leader. We are dealing with Mr. Raj Narain as a member of the Janata Government. This thing should be clear. Our position was that we only wanted to know whether the

statement involved the policy of the Government. We had not asked whether that statement conformed to the Janata Party's manifesto. We have asked whether the statement which is alleged to have been made there represents the policy of the Government. Mr. Raj Narain should tell us whether the report is correct and, if so, whether he stands by the statement as a member of the Government and the Government stands by it. This is all that I want to know. Nothing beyond that. As far as his putting his hand on somebody's shoulder is concerned, it is a different thing.

MR. DEPUTY CHAIRMAN: I will request the hon. Members to see that we are not debating the foreign policy. The limited point at this stage is: In what way Shri Bhupesh Gupta has made a statement in the House which is not true to facts? Let us not go into a discussion about foreign policy or non-alignment or anything like that. It is not the time for it. The issue involved is a very limited one. In what way does the hon. Minister object or want to clarify any statement that Shri Bhupesh Gupta made in this House? He may kindly confine himself to just this point.

(Interruptions)

SHRI MOHAMMAD YUNUS SALEEM: We are not here to listen to his party's manifesto.

SHRI RAJ NARAIN: Shri Bhupesh Gupta has said:

"But nowadays, it seems the moment Raj Narain comes, he runs away with better judgement.

Sir, Shri Raj Narain has been sitting here. We all know him. He knows me. That is not the point. He is now a Minister of the Union Government and he was at a certain important international meeting of the Coordinating Bureau of the non-aligned countries. It is a very important occasion. There he made

such remarks and behaved in this manner."

"You have made your point"
डिप्टी चेरमैन माह्व ने कहा ।

Shri Bhupesh Gupta further said:

"My point is—Government should disown this statement and before these representatives leave this country, they should know that Shri Raj Narain, definition is not the definition of the Government. Government should also tell us how in future they are going to behave in such matters. And, finally, control our friend, Shri Raj Narain...."

He has asked the meaning of genuine non-alignment. Mr. Bhupesh Gupta has asked: "What is the meaning of genuine non-alignment?" A few days earlier, our Prime Minister has said:

जेनुइन नान-एलाइन्मेन्ट । किसी ने उनसे पूछ लिया होगा । इसलिए मैं बताना चाहता हूँ किसी के दिमाग में कोई शक और शुबहा नहीं रह जाए ; वह समझ ले पहले कि जनता पार्टी को फारेन पालीसी क्या है ।

(Interruptions). This is the Government of Janta Party. Let me have my say.

SHRI BHUPESH GUPTA: Sir, I should not be misrepresented. The proceedings are there. I only asked what Mr. Raj Narain said. Does the definition of genuine non-alignment mean telling the nonaligned people, "Some of you belong to Russia, others belong to America, and this is not genuine non-alignment"? Kindly ask Mr. Raj Narain to tell us whether the newspaper has correctly reported. If he has been correctly reported, I should like to know from him as a Member of the Government whether this is the definition of genuine non-alignment.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order please.

SHRI MOHAMMAD YUNUS SALE-EM: This House is concerned with the Government of India's policy and not the Janata Party's manifesto. Therefore, the Minister should not quote anything from the Manifesto of the Janata Party.

SHRI SYED AHMED HASHMI: Sir, on a point of order.

SHRI KAMESHWAR SINGH: Sir, I am on a point of order. I regret to express before you that Raj Narain ji has shown disrespect to the Chair. A few minutes back you said that the issues involved are very limited and the foreign policy of the Janata Party should not be discussed on the floor of the House. After you said that immediately Raj Narainji got up and started reading out from the Manifesto. Therefore, disrespect has been shown to the Chair and he should say sorry to the Chair . . .

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, please.

As I said earlier, the limited point at this stage is just this: To which portion of Shri Bhupesh Gupta's speech, the hon. Minister objects? He need not go into a description and justifying what is said: There would be other occasions when that could be done. But since he wants to comment on what Mr. Bhupesh Gupta said, he should only say what is factually acceptable to him and what is not acceptable to him, not trying to explain the bigger issues.

श्री राजनारायण : श्रीमन्, जिस स्टेट्समैन में प्रकाशित खबर को लेकर श्री भूपेश गुप्त ने यहां पर प्रश्न प्रस्तुत किया, मैं उस खबर के बारे में स्पष्टीकरण कर रहा हूं। भूपेश गुप्त जी इसको फिर से सुन लें और समझ लें, इस अखबार में जहां तक काफी का प्रश्न है, बिलकुल गलत है।

डा० जैड० ए० अहमद (उत्तर प्रदेश) : छोड़िए काफी।

श्री राजनारायण : छोड़ो, ठीक कहा। मगर जहां तक नान-एलाइन्मेंट शब्द है उस के बारे में जो रपट है वह करीब-करीब सही है, और मैंने करीब-करीब जितने नान-एलाइन्ड कंट्रीज के रिप्रेजेेंटेटिव्स आए थे उनसे कहा—यू बेयर देयर सर—आपके सामने हमने सब से पूछा और यूगोस्लाविया के प्रतिनिधि ने कहा—नान-एलाइन्मेंट बर्ड इज निगेटिव्ह।

I also agree with your opinion. I said that there must be genuine non-alignment, independence, creative and active independence, and I put these words from my election manifesto. I said there must be constructive and imaginative foreign policy.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order please. Order please. Again I repeat that it is not a debate on foreign affairs. मैं मंत्री महोदय से निवेदन करूंगा कि जब उन्होंने कह दिया कि अखबार में छपी खबर काफी हद तक ठीक है तो उन का स्पष्टीकरण हो गया, इस से आगे जा कर उस का विवेचन करने की आवश्यकता नहीं है।

श्री राजनारायण : मैंने इतना ही कहा था नान-एलाइन्ड कंट्रीज—अगर श्री मोरारजी देसाई, श्री जयप्रकाश नारायण, चौधरी चरण सिंह जी और करीब दो लाख लोग जेल में जायें और कुछ लोग उन को कह दें और फासिस्ट्स, दे आर रिएक्शनरीज और कुछ कंट्रीज सरकार की प्रशंसा करें तो सरकार उन मूल्कों की तारीफ करे और नान-एलाइन्ड कंट्रीज श्रीमती इन्दिरा नेहरू गांधी की तारीफ करें इस के लिये कि उन्होंने इतने लोगो को जेल में बन्द कर के देश को बचा लिया (Interruptions) सारे देश ने इन्दिरा गांधी को कन्डम कर दिया।

(Interruptions).

श्री उपसभापति : आईर प्लीज । मेरे विचार में इस मामले को यही समाप्त किया जाये । स्पष्टीकरण काफी ठीक हो गया है ।

SHRI JAGJIT SINGH ANAND: Sir, is that relevant?

MR. DEPUTY CHAIRMAN: Yes, special mention by Shri Bhupesh Gupta.

SHRI BHUPESH GUPTA: I beg of you to allow me to speak....

MR. DEPUTY CHAIRMAN: It is not a debate on foreign affairs.

SHRI BHUPESH GUPTA: Then it is very difficult. I do not want a debate, I entirely agree with you.

MR. DEPUTY CHAIRMAN: No, the matter is closed.

SHRI BHUPESH GUPTA: All that I wanted Mr. Raj Narain to do is that he should throw some light.

MR. DEPUTY CHAIRMAN: I will not permit it. (Interruption) Order please. Order please. I will not permit it. It can well be that there are a number of points on which the hon. Member wants to have a clarification but this is not the time and we are not doing it.

SHRI BHUPESH GUPTA: Sir, I would say...

MR. DEPUTY CHAIRMAN: No, I would not permit any further debate on this matter.

SHRI BHUPESH GUPTA: I am, I think, on firm ground to assail the Government for giving some definition of non-alignment which is scandalous. This is what I thought.

(Interruptions)

MR. DEPUTY CHAIRMAN: Order please, order please.

SHRI BHUPESH GUPTA: Sir, Mr. Raj Narain should kindly tell

MR. DEPUTY CHAIRMAN: The matter is closed.

SHRI BHUPESH GUPTA: Sir, then anybody can say anything that one likes outside.

MR. DEPUTY CHAIRMAN: There are methods and occasions. But, this is not the time, nor the occasion.

SHRI BHUPESH GUPTA: Sir, I want to know....

MR. DEPUTY CHAIRMAN: This is not the occasion when this sort of a clarification can be asked for. The hon. Minister only wanted to clarify his position with regard to certain remarks that he has made.

SHRI BHUPESH GUPTA. What has he clarified? Nothing.

SHRI JAGJIT SINGH ANAND: He has misutilised the occasion.

MR. DEPUTY CHAIRMAN: Special mention by Shri Bhupesh Gupta.

REFERENCE TO RELEASE OF DETENUS HELD UNDER MISA AND DIR IN WEST BENGAL

SHRI BHUPESH GUPTA: (West Bengal): Sir, since the Home Minister made the statement on the question of the release of political detenus held under MISA in this House, a number of detenus have undoubtedly been released by some State Governments. Yet, Sir, there are still many languishing behind prison bars and quite a few of them are held under MISA. As far as the State of West Bengal is concerned, I gather from newspapers that 1500 out of 6000 or more have been released on parole since the 1 P.M. statement was made. And the West Bengal Government had made it known through a public statement by a Minister that they